

ITEM NO.32

COURT NO.2

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No.6539/2023

(Arising out of impugned final judgment and order dated 18-04-2023 in CRL.W.P. No. 3512/2015 passed by the High Court Of Judicature At Bombay)

MUKTA DABHOLKAR & ANR.

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.103709/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 18-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Anand Grover, Sr. Adv.
Mr. Krishan Kumar, AOR
Mr. Abhay Nevagi, Adv.
Mr. P. N. Singh, Adv.
Mr. Robin Bhatt, Adv.
Mr. Nitin Pal, Adv.
Ms. Muskan Jain, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application seeking exemption from filing C/C of the impugned judgment is allowed.

Learned counsel for the petitioner(s) draws our attention to the order dated 30.3.2021 which records statement of CBI that the investigation is in progress in respect of two absconding accused

and further investigation to find out the involvement of persons who are involved in the large spread conspiracy.

It is his submission that the two absconding accused have not been apprehended. He further draws our attention to paragraph 8 of the impugned order which records the submission of the CBI that they require four weeks' further time to reach a final conclusion in respect of the aforesaid and that the Head Quarters of CBI had not taken any decision on the report submitted by the Investigating Officer. Thus the submission is till this process is completed, the High Court could have monitored the case further.

In order to appreciate the true contours of the controversy, we call upon the petitioner to submit a copy of the present petition to the counsel for the CBI along with a copy of order passed today.

List in the second week of July, 2023.

(RASHMI DHYANI PANT)
COURT MASTER

(POONAM VAID)
COURT MASTER